

(a) when the Research Sub-Station of the Coir Board at Uluberia was established;

(b) the main reasons for its recent closure;

(c) how many persons have been trained locally in the spinning of Coir yarn on the treadle spinning machine; and

(d) the amount spent for running the Research Station there and its percentage to the expenditure on establishment ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) Middle of December 1961.

(b) The main reasons for the closure of the Station are non-availability of supplies of coir fibre for training in coir spinning, and the general lack of sope for any worthwhile research project which cannot be conducted by existing laboratories.

(c) 14.

(d) The total expenditure incurred on the Station upto the 21st March 1967 amounted to Rs. 3,15,805 of which expenses on establishment were about 16.6%.

#### UNSOLD STORE OF KHADI

5500. SHRI BENI SHANKER SHARMA : Will the Minister of COMMERCE be pleased to state :

(a) the stock of Khadi lying at present with the Khadi Gramodyog Bhavans and other allied institutions being run by the Khadi and Village Industries Commission;

(b) the stock on the same dates in the two preceding years;

(c) whether it is a fact that the sale of Khadi has declined in the current year; and

(d) if so, the steps taken to boost up the sales, so that a vast number of spinners and weavers engaged in the production of Khadi is not thrown out of employment?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) to (d). The information is being collected and will be laid on the Table of the House.

#### GRAVE-YARD IN CHATTARPUR VILLAGE, DELHI

5501. SHRI KANWAR LAL GUPTA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Grave-yard in Chattarpur Village, Delhi has been given on rent for a pottery;

(b) if so, the names of the owners of the pottery;

(c) the name of the Chairman of the Wakf Board at the time when this Grave-yard was given on rent to the pottery owners; and

(d) the action Government propose to take to get the site vacated ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir.

(b) to (d), Do not arise.

#### WAKF BOARD, DELHI

5502. SHRI KANWAR LAL GUPTA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the term of Wakf Board, Delhi appointed by the Lt. Governor, Delhi expired in September, 1967 and if so, the reasons for the delay in nominating the new Wakf Board;

(b) whether it is a fact that the subject has been transferred; and

(c) if so, the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes. The matter took some time for consideration.

(b) Yes.

(c) It is a matter of policy.

#### MOSQUES AND IMAMBARAS GIVEN ON RENT BY THE DELHI WAKF BOARD

5503. SHRI KANWAR LAL GUPTA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that some mosques and imambaras or their parts have been given on rent by the Delhi Wakf Board;